## HIGH COURT OF MANIPUR AT IMPHAL

ORDER Imphal, the 3<sup>rd</sup> August, 2024

No. HCM/A-24/80-Estt(V)/Pt./ : Consequent upon this Registry's advertisement of even no. dated 10th May, 2024 and subsequent notification of even no. dated 12th July, 2024 for Walk-in-Examination, the following candidates are hereby engaged as Assistant (Daily Wager) on Daily Wage Basis@273 per day w.e.f. the date of joining and until further orders. They shall not claim regularization of their service on this purely temporary engagement.

Sl.No.	Regn. No.	Name
1	309	Thoudam Samjaisana Singh
2	025	Chingtham Mitamnganba Meitei
3	142	Anand Maibam
4	002	Meeranjoy Seram
5	298	Nandeibam Nongpoknganba
6	168	R.K. Chandra Singh
7	339	Md. Washim Rahman
8	292	Khumukcham Adler Singh
9	125	Lairikyengbam Damodar Singh

They shall report to the undersigned on or before 07-08-2024 (Wednesday).

By order etc.,

Sd/-(PH. JAPAN SINGH) REGISTRAR (ADMN./PM&P) HIGH COURT OF MANIPUR Imphal, the 3<sup>rd</sup> August, 2024

Endt.No. HCM/A-24/80-Estt(V)/Pt./ 16185-97 Copy to:

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.

- The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur. 2.
- The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
- The Private Secretary to Hon'ble Mrs. Justice Golmei Gaiphulshillu, Judge, High Court of Manipur.
- The Private Secretary to Registrar General, High Court of Manipur.
- All Registrars, High Court of Manipur.
- All Joint Registrars, High Court of Manipur.
- All Deputy Registrars, Language Officer (Special Officer), High Court of Manipur.
- All Assistant Registrars/Court Managers/Sr. Private Secretary/Secretary to Hon'ble Chief Justice, High Court of Manipur.
- 10. The System Analyst, High Court of Manipur.
  - -He is requested to upload the same in the official website of this Registry.
- 11. All Superintendents/Stamp Reporter/Court Officers/Protocol Officer/ Computer Programmer/ Librarian/Sr. Grade Translator, High Court of Manipur.
- 12. Concerned person(s).
- 13. The Guard File/Notice Board/Concerned File.

HIGH COURT OF MANIPUR